

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 6355
ANSWERED ON 2ND APRIL, 2026**

TOLL COLLECTION AND MONETISATION OF NATIONAL HIGHWAYS

6355. DR. MOHAMMAD JAWED:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the total amount of toll collection across the country during the last five financial years, State/UT-wise and year-wise;**
- (b) the details of the Government's plan to monetise National Highways during the next five years including the mechanism proposed under Toll-Operate-Transfer (TOT), Infrastructure Investment Trust (InvIT), Public-Private Partnership (PPP) or any other model;**
- (c) the estimated amount of revenue expected to be generated through such monetization during the said period, year-wise;**
- (d) the manner in which the monetisation plan is affected due to delays in completion of National Highway projects in a particular State including whether such delays impact projected revenue realisation and investor participation; and**
- (e) whether any policy exists regarding the percentage of toll collected in a particular State that is reinvested or utilised within that State for infrastructure development and if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The State/UT-wise details of user fee collected on National Highways and National Expressways in country during the last five financial years are at Annexure.

(b) & (c) The details of the Government's plan to monetise National Highways during the next five years including the mechanism proposed and the estimated amount of revenue expected to be generated through such monetization during the said period, year-wise is given below:-

(in INR Cr)

Sr. No.	Asset Class	TMV Target						Mode of Monetisation
		FY26	FY27	FY28	FY29	FY30	Total	
1.	Stretches where user fee is accruing to NHAI	32,500	38,800	45,700	53,300	61,600	2,31,900	InvIT/ TOT model
2.	Under construction stretches where user fee will accrue to NHAI	-	-	12,800	14,500	16,300	43,600	InvIT/ TOT model
3.	Projects at the end of their concession periods	9,600	10,800	12,000	13,200	14,400	60,000	InvIT/ TOT model
	Total	42,100	49,600	70,500	81,000	92,300	3,35,500	

(d) Monetization of National Highway assets through TOT/ InvIT mode deals with only completed and commercially operational assets having a tolling history of at least 1 year.

(e) User fee at fee plazas on National Highways (NHs) is collected uniformly across the country in accordance with the provisions of the National Highways Fee (Determination of Rates and Collection) Rules, 2008 and the respective Concession Agreements. The revenue collected

by the Central Government from user fees on NHs and from asset monetisation is deposited into the Consolidated Fund of India (CFI). Funds provided through budgetary allocations are then utilized for the maintenance, development, and expansion of National Highways across the country, based on overall priorities and project requirements.

Further, State Governments benefit from the overall infrastructure development resulting from the construction and improvement of National Highways. Such development contributes to multiple advantages, including the expansion of towns and cities and broader economic growth within the State.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 6355 FOR ANSWER ON 2ND APRIL, 2026 ASKED BY DR. MOHAMMAD JAWED REGARDING TOLL COLLECTION AND MONETISATION OF NATIONAL HIGHWAYS.

The State-wise details of user fee collected on National Highways and National Expressways in country during the last five financial years:

Name of the State/UT	User Fee collection (in Crore Rupees)				
	2020-21	2021-22	2022-23	2023-24	2024-25
Andhra Pradesh	1,979.08	2,434.42	3,273.86	3,502.27	3,718.55
Assam	194.66	299.48	465.90	486.49	547.56
Bihar	1,247.63	1,271.55	1,566.07	1,720.81	2,036.94
Chhattisgarh	384.46	481.89	865.75	1,009.74	1,146.65
Delhi	782.49	1,167.91	1,786.08	2,558.26	3,016.73
Gujarat	2,720.81	3,642.40	4,518.96	4,851.04	5,450.20
Haryana	768.60	485.62	1,518.72	2,072.34	1,956.38
Himachal Pradesh	5.80	37.11	55.64	113.97	171.00
Jammu & Kashmir	108.75	194.81	409.96	436.86	507.56
Jharkhand	304.69	422.19	607.32	818.21	894.55
Karnataka	1,866.39	2,351.26	3,516.79	4,086.18	4,320.27
Kerala	180.59	215.66	460.71	562.71	579.22
Madhya Pradesh	2,178.19	2,472.96	3,184.62	3,858.43	4,188.15
Maharashtra	2,590.85	3,386.20	4,660.21	5,352.53	6,102.80
Meghalaya	62.91	88.47	93.61	95.82	83.75
Orissa	619.14	685.64	1,274.49	1,745.10	1,856.10
Punjab	282.15	293.47	1,188.16	1,491.94	1,574.03
Rajasthan	3,330.39	3,940.03	5,053.58	5,697.04	6,289.22
Tamil Nadu	2,332.79	2,695.78	3,817.49	4,221.51	4,459.40
Telangana	1,052.46	1,380.04	1,826.27	2,097.57	2,310.87
Uttar Pradesh	3,086.87	3,626.53	4,811.24	5,774.42	6,573.82
Uttarakhand	102.08	324.23	458.27	533.61	581.73
West Bengal	1,744.89	2031.03	2,618.71	2,795.29	3,042.66
Total	27,926.67	33,928.68	48,032.41	55,882.14	61,408.14
